

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.28&47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance Ltd &11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finance Ltd &11 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.47/2020

1. Matter taken up for hearing through video conference.
2. Mr. TPS Harsha, counsel for the Applicant and Mr. Subir Chakraborty, counsel for R9 & R10 appeared through video conference.
3. Counter filed.
4. For hearing submissions, matter adjourned at request.
5. Put up along with other pending IAs on 24.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL